

आयकर अपीलीय अधिकरण, कोलकाता क्षेत्र के पीठों का गठन

CONSTITUTION OF ITAT KOLKATA ZONE

(07/09/2026 TO 11/09/2026)

हाइब्रिड/ भौतिक/ आभासी माध्यम में

In Hybrid/Physical/Virtual Mode

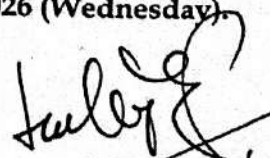
[दिनांक 11/09/2026 (शुक्रवार) एमए, एसए, क्लबिंग, ईएच, आवेदन]

[11/09/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

पीठ Bench	गठन Constitution	न्याय कक्ष Court Room
B	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 am]	2
C	Shri George Mathan, JM & Shri G. Gurusamy, AM [After "B" Bench]	2
Cuttack	Shri George Mathan, JM & Shri G. Gurusamy, AM [After "C" Bench]	2
A	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [At 10.30 am]	3
D	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [After "A" Bench]	3
Guwahati	Shri Laxmi Prasad Sahu, AM & Shri Yogesh Kumar US, JM [At 10.30 am]	4
SMC	Shri Yogesh Kumar US, JM & Shri Rakesh Mishra, AM [After "Guwahati" & "B" Bench]	4
Kolkata Old Appeal Cases	Shri Yogesh Kumar US, JM & Shri Rakesh Mishra, AM [Only on 09/09/2026 (Wednesday) after "SMC" Bench]	4
Ranchi	Shri Ratnesh Nandan Sahay, AM & Smt. G. Rajani, JM [At 10.30 A.M.]	Physical at ITAT, Ranchi

Note : 1. Patna Bench will not function during this week.

2. "Kolkata Old Appeals" Bench will function only on 09/09/2026 (Wednesday).


 (मनीष कुमार)
 उप-पंजीकार
 09/09/2026

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 07/09/2026 (MONDAY) HYBRID HEARING AT 10.30 AM****Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>**

S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	IT(IT)A	1	CTK	2026	2023-24	[A] SHUCHI CHAWLA	
2	ITA	40	CTK	2026	2017-18	[A] MAHALAXMI BHANDAR	
3	ITA	41	CTK	2026	2017-18	[A] MAHALAXMI BHANDAR	
4	ITA	91	CTK	2026	2017-18	[A] RABINDRA NATH MOHANTY	
5	ITA	156	CTK	2026	2019-20	[A] SHARADA REROLLERS PRIVATE LIMITED	
6	ITA	157	CTK	2026	2015-16	[A] RAJ KISHORE DAS	
7	ITA	201	CTK	2026	2017-18	[A] DEBENDRANATH JENA	
8	ITA	218	CTK	2026	2012-13	[A] CHOUDHURY PRAVAT KESHARI MISHRA	
9	ITA	219	CTK	2026	2013-14	[A] BISWANATH DALAI	
10	ITA	294	CTK	2026	2013-14	[A] RATAN KUMAR KEJRIWAL	
11	ITA	373	CTK	2026	2014-15	[A] AMOGH CLASSES PRIVATE LIMITED	
12	ITA	374	CTK	2026	2017-18	[A] AMOGH CLASSES PRIVATE LIMITED	
13	ITA	395	CTK	2026	2018-19	[A] OM ORGANIC COTTON PRIVATE LIMITED	
14	ITA	479	CTK	2026	2017-18	[A] SANJIT KUMAR GIRI	
15	ITA	480	CTK	2026	2017-18	[A] SANJIT KUMAR GIRI	
16	ITA	510	CTK	2026	2017-18	[A] JAYADEV MOHAPATRA	
17	ITA	579	CTK	2026	2017-18	[A] NAVIN KUMAR KOCHAR	
18	ITA	581	CTK	2026	2021-22	[A] PRASANT MOHAPATRA	
19	ITA	582	CTK	2026	2022-23	[A] UDAYANATH CHARITABLE TRUST	
20	ITA	598	CTK	2026	2020-21	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
21	ITA	599	CTK	2026	2021-22	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
22	ITA	600	CTK	2026	2022-23	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
23	ITA	601	CTK	2026	2023-24	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
24	ITA	663	CTK	2026	2022-23	[A] STARLIGHT INFRA PRIVATE LIMITED	
25	ITA	683	CTK	2026	2026-27	[A] LIONS CLUB	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 08/09/2026 (TUESDAY) HYBRID HEARING AT 10.30 AM****Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>**

S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	ITA	104	CTK	2023	2012-13	[A] THE MAHANAGAR CREDIT CO-OPERATIVE SOCIETY LIMITED.	
2	ITA	343	CTK	2023	2014-15	[A] NILGIRI ENGINEERING CO-OPERATIVE SOCIETY LIMITED	
3	ITA	344	CTK	2023	2018-19	[A] NILGIRI ENGINEERING CO-OPERATIVE SOCIETY LIMITED	
4	ITA	408	CTK	2024	2017-18	[A] ODISHA INDUSTRIAL INFRASTRUTURE DEVELOPMENT CORPORATION(IDCO)	
5	ITA	35	CTK	2026	2018-19	[A] MEHENDIPUR STEELS PRIVATE LIMITED	
6	ITA	36	CTK	2026	2019-20	[A] MEHENDIPUR STEELS PRIVATE LIMITED	
7	ITA	176	CTK	2026	2017-18	[A] SANJAY AGRAWAL	
8	ITA	372	CTK	2026	2023-24	[A] SANGEETA JAIN	
9	ITA	394	CTK	2026	2020-21	[A] SHIVANI SINGH	
10	ITA	544	CTK	2026	2012-13	[A] M/S BALAJI BUILDERS AND DEVELOPERS	
11	ITA	545	CTK	2026	2013-14	[A] M/S BALAJI BUILDERS AND DEVELOPERS	
12	ITA	573	CTK	2026	2009-10	[A] TITANIUM PROJECTS PVT. LTD.	
13	ITA	574	CTK	2026	2013-14	[A] INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LIMITED	
14	ITA	575	CTK	2026	2014-15	[A] INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LIMITED	
15	ITA	576	CTK	2026	2015-16	[A] INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LIMITED	
16	ITA	577	CTK	2026	2011-12	[A] INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LIMITED	
17	ITA	580	CTK	2026	2019-20	[A] PRAMOD SWAIN	
18	ITA	612	CTK	2026	2020-21	[A] JAGABANDHU MUDULI	
19	ITA	613	CTK	2026	2021-22	[A] JAGABANDHU MUDULI	
20	ITA	614	CTK	2026	2022-23	[A] JAGABANDHU MUDULI	
21	ITA	615	CTK	2026	2023-24	[A] JAGABANDHU MUDULI	
22	ITA	653	CTK	2026	2019-20	[A] SATENDRA PRASAD	
23	ITA	668	CTK	2026	2023-24	[A] BENUDHAR PRADHAN	
24	ITA	687	CTK	2026	2019-20	[A] M/S MAHANADI NORTH DIVISION	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSE LIST FOR DIVISION BENCH

BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER

DATED: 09/09/2026 (WEDNESDAY) HYBRID HEARING AT 10.30 AM

Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>

S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	ITA	39	CTK	2025	2017-18	[A] SUMIT KUMAR JAIN, L/H OF LATE PAWAN KUMAR JAIN	
2	ITA	475	CTK	2025	2017-18	[D] THE KORAPUT CENTRAL COOPERATIVE BANK LTD	
3	CO	8	CTK	2025	2017-18	[A] THE KORAPUT CENTRAL COOPERATIVE BANK LTD	
4	ITA	484	CTK	2025	2011-12	[A] KUSUM CHANDRAKANT DOSHI, L/h. LATE CHANDRAKANT JAYANTILAL DOSHI)	
5	ITA	560	CTK	2025	2011-12	[A] YASHWANT SINGH THAKUR	
6	IT(SS)A	39	CTK	2026	2019-20	[A] PRATIK SULTANIA	
7	IT(SS)A	40	CTK	2026	2019-20	[A] RAJKUMAR AGRAWAL	
8	ITA	69	CTK	2026	2014-15	[A] ROYAL MAHANAGAR DEVELOPERS	
9	ITA	112	CTK	2026	2018-19	[A] ODISHA COAL AND POWER LIMITED	
10	ITA	299	CTK	2026	2010-11	[A] WINE EMPORIUM	
11	ITA	319	CTK	2026	2023-24	[A] GAJANAND AGRAWAL	
12	ITA	362	CTK	2026	2015-16	[A] ODISHA HYDRO POWER CORPORATION LIMITED	
13	ITA	410	CTK	2026	2020-21	[A] NAVIN KUMAR AGRAWAL	
14	ITA	548	CTK	2026	2020-21	[A] UTKAL ALUMINA INTERNATIONAL LIMITED	
15	ITA	587	CTK	2026	2022-23	[A] SARASWATI SISHU VIDYA MANDIR	
16	ITA	591	CTK	2026	2020-21	[A] PANCHAM STUDIO PVT. LTD	
17	ITA	604	CTK	2026	2018-19	[A] RAKESH JAISWAL	
18	ITA	649	CTK	2026	2015-16	[A] SURYENDU BIKASH PANIGRAHI	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSE LIST FOR DIVISION BENCH

BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER

DATED: 10/09/2026 (THURSDAY) HYBRID HEARING AT 10.30 AM

Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>

S.N.	Appeal Number				A.Y.	Name of the Assessee	Remarks
1	ITA	683	CTK	2025	2013-14	[A] 21ST CENTURY F AND L PRIVATE LIMITED	
2	ITA	5	CTK	2026	2018-19	[A] KOTASAH SERVICE CO-OPERATIVE SOCIETY LIMITED	RCM
3	ITA	590	CTK	2026	2018-19	[A] KOTASAH SERVICE COOPERATIVE SOCIETY LIMITED	
4	IT(SS)A	42	CTK	2026	2017-18	[A] ANSHUMAN PATNAIK	
5	IT(SS)A	43	CTK	2026	2018-19	[A] ANSHUMAN PATNAIK	
6	ITA	432	CTK	2026	2016-17	[A] ANSHUMAN PATNAIK	
7	ITA	443	CTK	2026	2019-20	[A] ANSHUMAN PATNAIK	
8	ITA	171	CTK	2026	2022-23	[A] ODISHA COAL AND POWER LIMITED	
9	ITA	210	CTK	2026	2014-15	[A] SASHIKANT JAIN	
10	ITA	250	CTK	2026	2018-19	[D] KSHIROD CHANDRA PRADHAN	
11	ITA	274	CTK	2026	2022-23	[A] MAHANADI COALFIELDS LIMITED	
12	ITA	403	CTK	2026	2022-23	[D] MAHANADI COALFIELDS LIMITED	
13	ITA	314	CTK	2026	2014-15	[A] AJAY KADMAWALA HUF	
14	ITA	536	CTK	2026	2021-22	[A] SERAJUDDIN AND CO	
15	ITA	594	CTK	2026	2010-11	[A] UTKAL GRAMEEN BANK	
16	ITA	595	CTK	2026	2011-12	[A] UTKAL GRAMEEN BANK	
17	ITA	596	CTK	2026	2012-13	[A] UTKAL GRAMEEN BANK	
18	ITA	606	CTK	2026	2019-20	[A] GOURAV AGRAWAL	
19	ITA	688	CTK	2026	2020-21	[A] AKBAL ZULLUR RAHMAN	
20	ITA	318	CTK	2026	2017-18	[A] VARUN INFRASTEEL PVT LTD	
21	ITA	389	CTK	2026	2018-19	[A] SOCIETY FOR RURAL UPLIFTMENT AND SOCIETY TECHNOLOGICAL INITIATIVE	
22	ITA	401	CTK	2026	2016-2017	[A] SUBHASH CHANDRA SITANI	
23	ITA	525	CTK	2026	2017-18	[A] SUDHANSHU BHUSAN KAR	
24	ITA	535	CTK	2026	2017-18	[A] PINNAMARAJU RAMAKRISHNARAJU	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSE LIST FOR DIVISION BENCH

BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER

DATED: 11/09/2026 (FRIDAY) HYBRID HEARING AT 10.30 AM

Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>

S.N.	Appeal Number				A.Y.	Name of the Assessee	Remarks
1	ITA	214	CTK	2026	2020-21	[A] SHASHANK SHEKHAR PRADHAN	
2	ITA	309	CTK	2026	2017-18	[A] BIJAY PHARMACEUTICAL AGENCIES	
3	ITA	421	CTK	2026	2014-15	[A] NEHA AGARWALA	

11/09/26
For ASSISTANT REGISTRAR